

HIGH COURT OF HIMACHAL PRADESH, SHIMLA – 171 001

No.HHC/Admn.16 (34)74-IV- Dated Shimla, the 12th December, 2018

NOTICE

Applications are invited from the Advocates as per Guidelines issued in this behalf and uploaded in the website of the High Court of H.P. on 11.12.2018, who are willing to be considered as Senior Advocates in the State of Himachal Pradesh so as to reach this Registry on or before 26.12.2018, positively.

BY ORDER
REGISTRAR GENERAL
Dated 12.12.2018

Endst.No.HHC/Admn.16 (34)74-IV- *33001*
Copy forwarded to: -

1. The President, H.P. High Court Bar Association, Shimla, for information of the Bar Members.
- ✓ 2. The Scientist-D, NIC branch of this Registry for conversion of the same into digital form on Gazette Website.
3. Notice Board of this Registry.


Additional Registrar(O&A)